

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRLMP.NO(s). 5727/08 In
Petition(s) for Special Leave to Appeal (CrI)... 2008

(From the judgement and order dated 11/01/2008 in CRLA No. 1647/1997 of
The HIGH COURT OF M.P AT JABALPUR)

CHANDRA MOHAN CHOUDHARY

Petitioner(s)

VERSUS

STATE OF M.P. Respondent(s)
(Appln(s) for exemption from surrendering)

Date: 30/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
(In Chamber)

For Petitioner(s)
Ms. Pragati Neekhara, Adv.

For Rspondent(s)

UPON hearing counsel the Court made the following
ORDER

Application for exemption from surrendering is rejected. Four
weeks' time is granted to surrender and file proof of service thereto.

(Ganga Thakur)
P.S. to Registrar

(Radha R. Bhatia)
Court Master